

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 588  
TO BE ANSWERED ON 06.02.2017**

**NATIONAL CHILD LABOUR PROJECT**

**588. SHRI BHARTRUHARI MAHTAB:  
SHRI GAURAV GOGOI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salient features and the current status of the National Child Labour Project Scheme;**
- (b) the details of funds allocated, released and utilised by various States thereunder during the last three years and the current year, State/UT-wise;**
- (c) the total number of child labourers rescued and rehabilitated during the said period, State/UT-wise;**
- (d) the names and details of Non- Governmental Organisations (NGOs) through which the said schemes have been implemented along with the details of funds provided to such NGOs in this regard, State/UT-wise;**
- (e) whether the Government has reviewed/proposes to review the guidelines made for rehabilitation of child labourers in the country during the said period; and**
- (f) if so, the details and outcome thereof along with the action taken thereon and if not, the reasons therefor?**

**ANSWER  
MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour since 1988. The major objective of the Scheme is to withdraw children from work and mainstream them into formal education system.**

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**Children rescued/withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres (STC), where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA). The NCLP Scheme also envisages awareness generation campaigns against the evils of child labour and enforcement of child labour laws. At present the scheme is sanctioned in 270 Districts of 21 States in the country.**

**(b): Grant released under NCLP Scheme State wise during last three years and current year is given at Annexure-I.**

**(c): As per the information received from District Project Societies the number of child labourers rescued/withdrawn from work, rehabilitated and mainstreamed under the NCLP Scheme during the last three years and current year, State-wise is given at Annexure-II.**

**(d): Under NCLP Scheme funds are directly released to the District Project Societies headed by District Magistrate/Collector who in turn allocates it to the NGOs/voluntary agencies etc. for running of STCs at their end.**

**(e) & (f): Government has reviewed the NCLP Scheme to make it more effective and revised NCLP Guidelines w.e.f. 1.4.2016. Under the revised Guidelines the STCs for rehabilitation of child labour have been aligned in line with RTE Act; the target group has been expanded to all working children below the age of 14 years; the procedure for setting up of Project Societies and opening of STCs has been simplified; payment of stipend to the children is made on modular basis for a minimum of three months through DBT; the budget of Project Societies/STCs and rate of honorarium for volunteers/staff has been enhanced; procedure for conducting survey has been simplified; Monitoring mechanism has been strengthened at National, State and District level etc.**

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 588 FOR 6.2.2017 BY SHRI BHARTRUHARI MAHTAB AND SHRI GAURAV GOGOI, HON'BLE MP REGARDING NATIONAL CHILD LABOUR PROJECT****Grant Released under NCLP Scheme State wise during last three years and current year:**  
(Rupees in lakh)

Sl. No.	Name of State	2013-14	2014-15	2015-16	2016-17 (as on 31.1.2017)
1.	Andhra Pradesh *	610.22	143.33	196.58	150.48
2.	Assam	631.48	471.64	807.97	146.91
3.	Bihar	546.57	1071.82	948.42	168.92
4.	Chhattisgarh	768.83	432.53	26.00	0
5.	Gujarat	70.00	7.0	8.25	4.69
6.	Haryana	292.93	218.71	161.79	73.28
7.	Jammu & Kashmir	48.73	62.97	47.13	30.67
8.	Jharkhand	257.41	406.78	375.97	329.98
9.	Karnataka	361.89	204.60	212.08	95.98
10.	Madhya Pradesh	696.16	768.71	701.12	515.51
11.	Maharashtra	785.26	830.08	1017.66	674.35
12.	Nagaland	151.17	151.17	131.45	114.35
13.	Odisha	1112.92	355.31	290.91	0
14.	Punjab	151.02	350.24	256.63	190.53
15.	Rajasthan	510.95	269.25	223.70	69.16
16.	Tamil Nadu	641.41	731.14	643.08	642.41
17.	Telangana	-	521.60	547.10	328.02
18.	Uttar Pradesh	1466.97	1103.72	430.07	1177.88
19.	Uttarakhand	0	9.00	4.00	0
20.	West Bengal	1931.55	2100.87	2269.34	1312.64

\* Including Telangana for the financial year 2013-14.

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 588 FOR 6.2.2017 BY SHRI BHARTRUHARI MAHTAB AND SHRI GAURAV GOGOI, HON'BLE MP REGARDING NATIONAL CHILD LABOUR PROJECT.**

**No. of children rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project (NCLP) Scheme during the last three years and current year, State-wise:**

<b>Sl. No.</b>	<b>State</b>	<b>No. of children Mainstreamed</b>			
		2013-14	2014-15	2015-16	2016-17 (up to Sept.2016)
1	Andhra Pradesh#	5715	346	716	814
2	Assam	0	60	9693	0
3	Bihar	3736	14028	2656	0
4	Chhattisgarh	8034	10173	0	0
5	Gujarat	453	892	0	0
6	Haryana	631	2583	0	40
7	Jammu & Kashmir	469	0	10	0
8	Jharkhand	1028	2989	3450	0
9	Karnataka	2391	2519	1984	480
10	Madhya Pradesh	8323	7879	7472	2891
11	Maharashtra	5614	3804	2177	725
12	Odisha	6114	21315	1900	0
13	Punjab	957	290	880	267
14	Rajasthan	3585	3349	8476	381
15	Tamil Nadu	3436	4492	4089	1153
16	Telangana	-	2691	1810	1224
17	Uttar Pradesh	7310	16277	0	3066
18	West Bengal	6254	22361	13763	2674
19	Uttarakhand	-	145	0	0
20	Nagaland	-	436	0	0
	<b>Total</b>	<b>64050</b>	<b>116629</b>	<b>59076</b>	<b>13715</b>

# Andhra Pradesh includes Telangana for 2013-14.

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